NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : TCP/194/2016 NAME OF THE PETITIONER(S) : A. Prakash NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Coursel for Respondents G. Aravindan Course tor Petitionel G. Umo HAN KUMAR

<u>ORDER</u>

COUNSEL FOR R->

Counsel for Petitioner present. Counsel for R3 present. Counsel for R1, R2 and R4 present and prayed for time for production of additional documents. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

CIBI VISHNU

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)